

## ADVANCE CAUSE LIST

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH  
FARIDKOT HOUSE, NEW DELHI  
CAUSE LIST OF COURT NO. 2**

Date : 8<sup>th</sup> March, 2019  
Time : 10.30 A.M.

**HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE**  
JUDICIAL MEMBER

**HON'BLE DR. SATYAWAN SINGH GARBYAL**  
EXPERT MEMBER

**(DUE TO LISTING OF MATTERS OF CENTRAL ZONAL BENCH, BHOPAL THROUGH VIDEO CONFERENCING ON 07.03.2019, THE MATTERS FIXED FOR HEARING BEFORE COURT NO. 2 ON 07.03.2019 WILL ALSO BE LISTED ON 08.03.2019)**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>FOR DIRECTION</b>			
1.	Original Application No. 487/2015	Bharat Jhunjhunwala & Ors.  Vs.  Inland Waterways Authority of India & Ors.	Ms. Shibani Ghosh Chowdhury, Adv. for Applicant Mr. Sanjay Upadhyay, Adv. for R-1 Ms. Sakshi Popli, Adv. for R-2 Ms. Deep Shikha Bharati, Adv. for U.P. Mr. Rudreshwar Singh, Adv. for R-5 Mr. Varun Thakur, Adv. for NMCG Mr. Gautam Singh, Adv. for State of Bihar
<b>FOR ADMISSION</b>			
2.	<b>M.A. No. 63/2019 IN</b> Original Application No. 733/2017	Kamal  Vs.  National Capital Region Planning Board & Ors.	Mr. Dhananjay Garg, Adv. for Applicant
<b>AFTER NOTICE</b>			
3.	<b>M.A. No. 49/2019 IN</b> Original Application No. 895/2018	Anil M. Puri & Ors.  Vs.  State of Uttarakhand & Ors.	Mr. V. K. Shukla, Adv. for Applicant  Mr. Rahul Verma, AAG for R-1, 2 & 4 Mr. Sanjay Upadhyay, Adv. for R-5 Mr. Alok Kumar Pandey, Adv. for R-6
<b>FOR COMPLETION OF PLEADINGS</b>			
4.	<b>Execution Application No. 49/2018</b> (I.A. No. 23/2019) IN O. A. No. 60/2014	Society for Protection of Culture, Heritage, Environment, Traditions & Promotion of National Awareness  Vs.  Delhi Development Authority & Ors.	Mr. Anil Sood, Adv. for Appellant Mr. Rajiv Bansal, Sr. Adv. with Mr. Kush Sharma, Adv. for R-1 Mr. P. S. Bindra, Adv. for R-2 Mr. Ajay Jain, Adv. for R-3 & 4 Mr. Devanshu Lehiry, Adv. for R-5 Mr. Narender Pal Singh, Adv. with Mr. Dinesh Jindal, LO for DPCC Mr. Sumit Pushkarna, Adv. for DJB
5.	Appeal No. 54/2018 (M.A. No.541/2018 & <b>I.A. No.140/2019</b> )	H. P. Ranjanna  Vs.  Union of India & Ors.	Ms. Kanika Agnihotri, Adv. for Applicant Mr. Rajesh K. Singh, Adv. for MoEF Mr. Devraj Ashok, Adv. for State of Karnataka Mr. Darpan K. M., Adv. for R-5 Mr. Venancio D'Costa & Mr. Divij Kumar, Adv. for R-11 & 12

6.	Original Application No. 316/2018 (I.A. No. 53/2019)	Shri Damiao Teles Vs. Goa Tourism Development Corporation Ltd. & Ors.	Mr. Nigel Costa Frias & Mr. Vishal Sawant, Adv. for Applicant  Mr. Jai Dehadrai, Adv. for R-1 & 3 Ms. Shivangini Gupta, Adv.
7.	<b>Execution Application No. 03/2019 IN</b> Original Application No. 194/2016	Divesh Bhutani Vs. Union of India & Ors.	Mr. Sunil Mund, Adv. for Applicant  Mr. Krishna Kumar Singh, Adv. for MoEF Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana
8.	<b>M.A. No. 1790/2018 IN</b> Execution Application No. 18/2018 IN O.A. No. 98/2017	Charvi Mehra & Anr. Vs. South Delhi Municipal Corporation & Anr.	Ms. Charvi Mehra & Ms. Krishika Mehra, Applicants in person  Ms. Puja Kalra, Adv. for SDMC Mr. Akhil Tomar, Adv. for R-4 Ms. Sakshi Popli, Adv. for DJB
<b>FOR HEARING</b>			
9.	Original Application No.33/2013 (T <sub>HC</sub> ) (M.A. No. 614/2014, M.A. No. 1613/2018, M.A. No. 1615/2018, M.A. No. 1645/2018, M.A. No. 1652/2018, M.A. No. 1711/2018, M.A. No. 1788/2018, M.A. No. 1797/2018 & I.A. No. 41/2019)  <b>WITH</b>	Karnail Singh & Ors. Vs. CPCB & Ors.	Mr. Karan Jund Mullanpur, Adv. for the Applicant  Mr. Rajkumar, Adv. for R-1 Mr. Gaurav M. Liberhan, AAG for Punjab Mr. Naginder Beniwal, Adv. for PPCB Mr. Anup Singh, Adv. for R-3 Mrs. Munisha Gandhi, Sr. Adv. with Mr. Suvineet Sharma, Adv. for R-5 Mr. Arvind Kumar, Adv. for R-6 Mr. Yadav. N. Singh, Adv. with Mr. Anurag Singh Adv. for R- 7 & 12 Mr. H. P. Singh, Adv. for R-8 Mr. Parveen Mahajan, Adv. for R-9 & 10 Mr. Atul V. Sood, Adv. for R-11 Mr. Narender S. Yadav, Adv. for R-12 Mr. Nitin Kasuhal, Adv. Adv. for R-13 & 15 Mr. Suvineet Sharma, Adv. Mr. Shubham Bhalla, Adv. Mr. Rahul Khurana, Adv. Mr. Shekhar Mudgal, Adv. Mr. Aman Preet Singh Rahi, Adv. Mr. Tarun Shokeen, Adv. Mr. R. Jawahar Lal, Adv. Mr. I. K. Kapila, Adv. Dr. Nirmal Chopra, Adv. Ms. Vandana Sharma Bhandari, Adv.
10.	Original Application No.30/2013 (T <sub>HC</sub> ) (M.A. No. 1594/2018, M.A. No. 1596/2018, M.A. No. 1599/2018, M.A. No. 1604/2018, M.A. No. 1608/2018, M.A. No. 1619/2018, M.A. No. 1628/2018, M.A. No. 1630/2018, M.A. No. 1654/2018, M.A. No. 1675/2018, M.A. No. 1676/2018, M.A. No. 1677/2018, M.A. No. 1678/2018, M.A. No. 1679/2018,	Jai Singh & Ors. Vs. U.O.I. & Ors.	Mr. Karan Jund Mullanpur, Adv. for the Applicant  Mr. P. B. Singh, Adv. for R-1 Mr. Rajkumar, Adv. for R-2 Mr. Naginder Beniwal, Adv. for PPCB Mr. Anup Singh, Adv. for R-4 Mr. Satpal, for R-6 Mr. Raktim Gogoi, Adv. for R-7 & 8 Mr. Jatin Kumar, Adv. for R-9 Mr. Y. Nagpal, Adv. for R-11 Mr. Nitin Kaushal, Adv. for PSIEC, for R-13 Mr. Gaurav M. Liberhan, AAG for Punjab Mr. A. R. Takkar, Adv. Mr. R. Jawahar Lal, Adv. Mr. Ankit Chowdhri, Adv.

	M.A. No. 1680/2018, M.A. No. 1684/2018, M.A. No. 1685/2018 & M.A. No. 1686/2018)		
11.	Original Application No. 398/2017	Pratap Bhanu Singh Shekhawat Vs. Department of Mines & Geology & Ors.	Mr. Jaideep Singh, Adv. for Applicant  Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for Rajasthan Mr. S.S. shamshery, AAG for Rajasthan Ms.S. Laxmi Iyer, Adv. for Birla Corp. & Parekh & Co. Mr.Narender Pal Singh,Adv. for Birla Group Mr. Bhakti Vardhan Singh, Adv. for R-6 Mr. A. K. Prasad, Adv. for Surveyor of India
12.	Original Application No. 464/2017	Khushi Sewa Sanstha Vs. The State (Govt. of NCT of Delhi) & Ors.	Mr. Alamgir & Mr. Mohammad, Shadam, Advs. for Applicant  Mr. Ajay Jain, Adv. for GNCTD Ms. Priyanka Swami, Adv. for State of UP Mr. B. V. Niren, Adv. for CGSC Mr. Ravindra Kumar, Adv. for Noida Ms. Puja Kalra, Adv. for SDMC Mr. Dinesh Jindal, LO for DPCC Mr. Sameer Abhyankar, Adv.
13.	Original Application No. 481/2017	Bharat Bhushan Malviya Vs. Union of India & Ors.	Mr. Sandeep Mishra, Adv. for Applicant  Mr. Rajesh K. Singh, Adv. for MoEF Mr. Satish Kumar, Adv. for CPCB Ms. Priyanka Sinha, Adv. for Jharkhand Mr. Ajay Jain, Adv. for GNCTD Mr. Rahul Khurana, Adv. for R-16
14.	<b>Execution Application No. 09/2018 IN</b> O. A. No. 313/2016	Amar Singh Rana Vs. State of Himachal Pradesh & Ors.	Mr. Gaurav K. Bansal, Adv. for Applicant  Mr. Vikas Mahajan, AAG for R-1 Mr. D. K. Thakur, Adv. for R-2 Mr. Divya Prakash Pande, Adv. for HPSPCB
15.	<b>Appeal No. 24/2018</b> (M.A. No. 274/2018) (Earlier Appeal (Diary) No. 582/2017 (SZ)	Sri C. Srinivasulu & Ors. Vs. Union of India & Ors.	Mr. Sanjay Upadhyay & Ms. Eisha Krishn, Advs. for Applicant  Mr. Rahul Pratap, Adv. for MoEF Mr.Divyanshu Rai &Mr.Nikhil Nayyar, Advs. for TSPCB Mr. P. Venkat Reddy, Adv. for R-2 to 5 Mr. Raj Panjwani, Sr. Adv. with Mr. Sayooj Mohan Das. M, Adv. for R-7
16.	<b>Execution Application No. 34/2018 IN</b> O. A. No. 253/2015	Janab Mangisuddin Vs. State of U.P. & Ors.	Mr. R. Venkataraman, Adv. for Applicant  Mr.Bhanwar Pal Singh, Adv. for R-1, 5, 6&7 Mr. Pradeep Misra, Adv. for R-4 Mr. Rachit Mittal, Adv. for R-8 Ms. Priyanka Swami, Adv. for Nagar Nigam GZB Mr. Rajesh Raina, Adv. for UPSIDC
17.	Original Application No. 42/2018	Jail Lal Vs. State of Haryana & Ors.	Mr. Bajesh Pandey, Adv. for Applicant  Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana Mr. B. V. Niren, Adv. for CGWA Mr. Om Prakash, Adv. for Ministry of Railways

18.	Original Application No. 365/2018	Pothabathula Nageswara Rao Vs. Polavaram Project Authority & Ors.	Mr. Pragya Parijat Singh, Adv. for Applicant Mr. A. K. Prasad, Adv. for R-1 & 3 Mr. Rakesh Mahajan, Adv. for R-2 Ms. B. S. Mor, Adv. for R-4 Mr. Guntur Prabhakar, Adv. for State of AP Mr. Rajesh K. Singh, Adv. for MoEF
19.	Original Application No. 401/2018 (M.A. No. 928/2018 & M.A. No. 1649/2018)	Praveen & Anr. Vs. MoEF & CC & Ors.	Mr. Sanjay Upadhyay, Adv. for Applicant Mr. Shlok Chandra, Adv. for MoEF Mr. Pinaki Misra, Sr. Adv. with Mr. Mayank Pandey, Adv. for R-8 Mr. Ankit Verma, Adv. for State of UP Mr. Vibhav Misra, Adv. Mr. Mayank Pandey, Adv. for R-8
20.	Original Application No. 183/2018 (M.A. No. 500/2018 & I.A. No. 31/2019)	Subhash Vs. Ministry of Environment, Forests and Climate change & Ors.	Mr. Pradeep Dahiya, Adv. for Applicant Mr. Shlok Chandra, Adv. for MoEF Mr. S. A. Zaidi & Ms. Mansi Chahal, Adv. for R-2 Mr. Ankit Verma, Adv. for State of UP Mr. Pradeep Misra, Adv. Mr. Rajkumar, Adv. for CPCB Mr. Gautam Singh, Adv. Mr. Pankaj Sharma, Adv. Mr. Sushil Kumar Dubey, Adv. for R-7 Mr. Devvrat Singh, Adv. for R-9 Mr. Raunak Parekh, Adv. for R-10 & 12
21.	Original Application No. 426/2018 (M.A. No. 986/2018)	Mohammed Nayeem Pasha & Anr. Vs. The State of Telangana & Ors.	Mr. Mohammed Nayeem Pasha, Applicant in person Mr. P. Venkat Reddy, Adv. for State of Telangana Mr. Harsha Peechara, Adv. for TSRTC Mr. Divyanshu Ray, Adv. for TSPCB Mr. Satyalipsu Ray, Adv. for MoEF Mr. Nikhil Nayyar, Adv. for R-4 Ms. Vidhi Jain, Adv. for R-10
22.	Original Application No. 433/2018 (M.A. No. 1009/2018)	Sisar-Sikang Preservation Committee Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Dhruv Pal, Adv. for MoEF Ms. Eliza Bar, Adv. for R-2 & 4 Ms. Sharmishtha Shukla, Adv. for R-3 Mr. Anil Shrivastav, Adv. for R-5 & 6 Mr. Akhil Aggarwal, Adv. for R-7 Mr. Narender Pal Singh, Adv. for R-8

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